ORDER No. 07 /Ad.IV/2018

Subject: Diversion of the posts of Principal Chief Commissioners of CBIC on their promotion-reg.

Sanction of the Chairperson, CBIC is hereby conveyed for temporary diversion of the posts of Principal Chief Commissioners/Principal DGs of GST and Central Excise on their promotion to the APEX Grade for drawal of pay as under:

<table>
<thead>
<tr>
<th>S. No.</th>
<th>Post of Pr. CC/DG to be diverted from</th>
<th>Post of CC/DG diverted to</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>CGST Lucknow Zone</td>
<td>CC, Cus. Delhi Zone</td>
</tr>
<tr>
<td>2</td>
<td>DG Systems</td>
<td>DGEP</td>
</tr>
<tr>
<td>3</td>
<td>DG NACIN</td>
<td>DGPM</td>
</tr>
<tr>
<td>4</td>
<td>CGST Bengaluru Zone</td>
<td>CC, Cus. Chennai Zone</td>
</tr>
<tr>
<td>5</td>
<td>CGST Kolkata Zone</td>
<td>DG, Val.</td>
</tr>
<tr>
<td>6</td>
<td>DGGI</td>
<td>CC, CGST Chandigarh Zone</td>
</tr>
</tbody>
</table>

2. The diversion of the above posts shall be temporary and personal to the incumbents till regular postings are made in the Apex Grade of Principal Chief Commissioners. Thereafter, these posts shall revert back to the original formations.

3. These orders will come into effect from 29.11.2018.

(Amarjit Singh)
Director

Copy to:
1. All Principal Chief Commissioners/Principal Commissioners/Commissioners of Central Excise & Customs
2. Director General, Directorate General of Performance Management
3. Director General, Directorate General of Audit
5. PS to FM/PS to MOS (R)
6. PS to Secretary, Revenue
7. PPS to Addl. Secretary (R)
8. Sr. PPS to Chairman, CBIC
9. All Members, CBIC
10. All Joint Secretaries/Principal Commissioners/Commissioners in CBIC Hqrs
11. Principal Chief Controller of Accounts, CBIC
12. All PAOs, CBIC
13. All Officers/Sections in Admin Wing of CBIC Hqrs
14. DG. Sys. Webmaster, with request to upload the order on the website of CBIC
15. Guard File/Sanction Folder

(Amarjit Singh)
Director